GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3655 ANSWERED ON:15.12.2011 UTILISATON OF FUNDS Ajmal Shri Badruddin

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Union Government has received any representation regarding the non-utilization/under-utilization of funds allocated for the welfare of minorities in different States of the country:
- (b) if so, the details thereof;
- (c) whether due to lack of coordination between various authorities of the Union Government and State Governments the funds could not be utilized properly;
- (d) if so, the details thereof; and
- (e) the action being contemplated for proper utilization of the funds earmarked for the minorities development?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFFERED IN REPLY TO THE LOK SABHA UNSTARRED QUESTION NO. 3655 FOR 15.12.2011 RAISED BY SHRI BADRUDDIN AJMAL REGARDING 'UTILISATION OF FUNDS'

(a) to (d): Under Multi-sectoral Development Programme (MsDP) being implemented by the Ministry of Minority Affairs in 90 Minority Concentration Districts (MCDs) of 20 States/UTs, the total allocation for the 11th Five Year Plan is Rs. 3780 crore. Under this programme, district plans worth Rs. 3340.19 crores have been approved and Rs. 2455.67 crore has been released to the States/UTs on the basis of approved Detailed Project Reports (DPRs). Details of amount released by this Ministry and utilized by the States/UTs during the last three years and the current year under MsDP programme are as under:-

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Year Amount released by the Expenditure reported Centre (Rs. in crore) by State (Rs. in crore)

2008-09 270.85 268.75

2009-10 971.94 648.18

2010-11 913.23 258.00
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The utilization certificate for the funds released in 2010-11 would be due on 1st April 2012. There is some delay in utilization of funds released under MsDP during 2008-09 and 2009-10 by the States due to slow progress of work during the General Election. Some of the works taken up under MsDP like ITIs, polytechnics, hostels have long gestation period leading to delay in utilization of the funds. There is some delay in release of funds by the States to the districts/ implementing agencies, which has led to delay in utilization of funds.

Under the scholarship schemes run by the Ministry, the details of funds released and scholarships awarded are as under:

The detail funds released and scholarships awarded under the various Scholarship schemes for students belonging to the minority communities during the last four years

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Year Pre-matric Post-matric Merit-cum-means
Scholarship Scholarship based Scholarship
Scheme Scheme Scheme

Total Funds Total Funds Total Funds
No. of released No. of released No. of released beneficiaries (Rs. in Cr.) beneficiaries (Rs. in Cr.) beneficiaries (Rs. in Cr.)

2007-08 Started in 2008-09 24868 9.63 17258 40.80

2008-09 512657 62.21 170273 70.63 26195 64.73

2009-10 1729076 202.94 364387 148.74 35982 97.42

2010-11 4421571 446.25 525644 228.97 41056 108.75

Total 6663304 711.40 1085172 457.97 120491 311.70
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The Central Government releases equity contribution to National Minorities Development & Finance Corporation (NMDFC). So far, an amount of Rs. 875.36 crore has been released to NMDFC as equity against which an amount of Rs. 1,702.13 crore has been disbursed by the NMDFC for the benefit of 7,19,429 minorities. The year-wise details of equity contributed by the Central Government and the funds disbursed by the NMDFC during the 11th Five Year Plan is given below:

(Rs. in crores)

2009-10 125.00

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Year Amount received from GOI Amount disbursed by NMDFC 2007-08 70.00 144.12 2008-09 75.00 130.72
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197.74

2011-12 115.00 80.63 (up to 30.11.11)

Total 500.00 786.47

(e) The Ministry is conducting regular reviews with the State Governments and holding meetings/conferences with State Secretaries and the officials of the Ministry are also visiting the States urging them to expedite the implementation of the schemes as well as to utilize the funds in a time bound manner. Funds are released only after receipt of the Utilization Certificate, if due, for the earlier released fund.